

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**14. C.P. (IB)/343(MB)2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Reliance Commercial Finance Limited**  
**V/s**  
**Zapak Digital Entertainment Limited**

**Section: U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Payal Gupte appeared for the Petitioner/Applicant. Adv. Joshua D'souza appeared for the Respondent/Corporate Debtor. Counsel for the Respondent seeks time to file reply. Time granted. Let the reply be filed within a period of three weeks by serving an advance copy of the reply to the other side. List this matter on **06.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**